GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 2299 ANSWERED ON 20.12.2022

CHARGING STATIONS

2299. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) whether it is estimated that the country will need four lakh charging stations by 2026 to complement adoption of Electric Vehicles (EVs) and if so, the details thereof;

(b) whether the Government intend to facilitate this and other supporting infrastructure for EVs and if so, the details thereof; and

(c) the measures/steps taken by the Government to ensure that policies to boost EV manufacturing are also environmentally sustainable, particularly with respect to extracting lithium and cobalt, and recycling of lithium batteries?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a): No Sir, there is no such study has been conducted in the Ministry of Heavy Industries in this regard.

(b): Under phase-II of FAME-India Scheme, Rs. 1000 Cr. is allocated for the development of charging infrastructure. The Ministry has sanctioned 2,877 electric vehicle charging stations in 68 cities across 25 states/UTs. Further, 1576 charging stations across 9 Expressways and 16 Highways under phase-II of FAME India Scheme has also been sanctioned. Further, the Ministry of Heavy Industries had also sanctioned 520 Charging Stations for developing charging Infrastructure under Phase-I of FAME India Scheme.

(c): Further, to boost electric vehicles manufacturing, following three schemes have been formulated by the Ministry of Heavy Industries:

- Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India): The Government notified Phase-II of FAME India Scheme initially for a period of five years commencing from 1st April, 2019 with a total budgetary support of Rs. 10,000 crore.
- Production Linked Incentive (PLI) Scheme for Automotive Sector: The Government on 15th Sep 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores. Electric vehicles are covered under this PLI scheme.
- iii. PLI Scheme for Advanced Chemistry Cell (ACC): The Government on 12th May, 2021 approved PLI Scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 30 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme. The program is technology agnostic in nature and currently, the chemistries are based on Lithium- Cell.

Further, as per the information received from Ministry of Environment, Forest and Climate Change, Government of India published the Battery Waste Management Rules, 2022 on 24th August, 2022 for environmentally sound management of waste batteries, including EV batteries.

The rules provide Extended Producer Responsibility framework for producers of batteries to recycle/ refurbish the waste batteries as per the prescribed timelines. Further, the rules mandate the recyclers to recover the minimum percentage of materials from waste batteries.
